

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 324
CP-107/ND/2024

IN THE MATTER OF:

Ramesh Grover & Ors

... **Applicant/Petitioner**

Versus

**Mis pgt components limited
& ors.**

... **Respondent**

Under Section: 241-242

Order delivered on 03.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

In the wake of the order passed in CP-99/ND/2011, let the present petition be listed for further hearing on 10.06.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**